

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 03-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 4278/2012 (BODY WARRANT)		State By Kyathsandra P.S <b>Vs</b> Sayed Ahamed	A.P.P
2	C.C. 4248/2015 (ARGUMENTS)		Srinivasamurthy. G <b>Vs</b> B.S.Shoba	
3	C.C. 4249/2015 (ARGUMENTS)		Srinivasamurthy. G <b>Vs</b> B.S.Shoba	
4	CrI.Misc. 1221/2015 (NOTICE TO RESPONDENT)		Assistant Commissioner of Commercial Taxes <b>Vs</b> Mohammed Yahiya	
5	C.C. 1113/2016 (HEARING)		Kyathasandra P.S. <b>Vs</b> Siddaganaiah	
6	CrI.Misc. 249/2016 (NOTICE TO RESPONDENT)		The Commercial Tax Officer <b>Vs</b> Ms Amtek Auto Ltd.,	
7	C.C. 2434/2017 (FRAMING OF CHARGE OR PLEA)		M.Govindaraju alias Govindaiah <b>Vs</b> M.Srinivasa	Sajjid Ahamed
8	P.C.R. 291/2017 (Await Report)		Chikkahanumanthaiah <b>Vs</b> Ramaiah	H.V.R
9	C.C. 3790/2017 (STEPS)		Arshiya Traders <b>Vs</b> D.N.Gundu Rao	T.K.Jayaram
10	C.C. 3867/2017 (AWAIT SUMMONS AND NOTICE)		Krishnamurthy.D.R. <b>Vs</b> Ramanna	M.G.Teja Murthy
11	C.C. 3165/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Basavalingappa <b>Vs</b> Surendra A N	G S Hanumantharayappa
<b><u>11.00 AM to 02.00PM</u></b>				
12	C.C. 4604/2010 (EVIDENCE)		KSPS, police <b>Vs</b> K.Anthooraiiah	APP GN
13	C.C. 4280/2012 (EVIDENCE)		State By Kyathsandra P.S <b>Vs</b> Sayed Ahamed	A.P.P
14	C.C. 4373/2012 (summons to witness)		State By Kyathsandra P.S <b>Vs</b> Syad Ahamad	A.P.P Asma Kouser
15	C.C. 3834/2016 (cross of pw)		Basavaraju.N <b>Vs</b> Juel-jai-Prakash	

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16	C.C. 4228/2016 (Balance)		Sowbhagyamma <b>Vs</b> Thammaiah.T.M.	
17	C.C. 6493/2017 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Rudresh C.V.	
18	C.C. 6496/2017 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Bhagyamma	
19	C.C. 103/2018 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Mangalamma	
20	CrI.Misc. 627/2019 (EVIDENCE)		Krishnamurthy <b>Vs</b> The Deputy Tahasildar	P.K. Manjunatha
21	CrI.Misc. 57/2020 (SUMMONS)		Thara K.V. <b>Vs</b> The Deputy Tahasildar	Srinivasamurthy
22	CrI.Misc. 58/2020 (EVIDENCE)		Thara K.V. <b>Vs</b> The Deputy Tahasildar	Srinivasamurthy K.V.
<b>EVIDENCE ON DEFENCE</b>				
23	C.C. 842/2017 (EVIDENCE)		K.N.Manjunatha <b>Vs</b> R.Gangalakshamma @R.Gangamma	K.C.Venkatesh
<b>SS TO WITNESSES</b>				
24	C.C. 4370/2012 (EVIDENCE)		State By Kyathsandra P.S <b>Vs</b> Manjunatha	A.P.P P.V.Manjunatha
<b>Cases listed below are adjourned due to Covid 19</b>				
25	CrI.Misc. 212/2019 (ORDERS)	<b>11-01-2021 (02.45 PM to 05.45PM)</b>	Gangamma <b>Vs</b> The Registrar	Devaraju G.D.
26	C.C. 4562/2010 (warrant to accused)	<b>11-01-2021</b>	Kyathasandra Police Station <b>Vs</b> Mahesha alieas Dwarakish	APP MSN
27	C.C. 2274/2011 (NOTICE)	<b>11-01-2021</b>	State By Kyathsandra P.S <b>Vs</b> Ramesh @ Kantharaja @ Kantha	A.P.P Bendre Kumar.T
28	C.C. 45/2013 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Syed Azrath Mohamed	A.P.P
29	C.C. 667/2013 (warrant to accused)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Sunilkumar. G.	A.P.P.
30	C.C. 1021/2013 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Imran @ Lakkur	A.P.P.

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31	C.C. 2802/2013 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Syed Ahamed @ Syed	A.P.P.
32	C.C. 2823/2013 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Noorahamed @ Bhattu	A.P.P.
33	C.C. 3097/2013 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Syed Ahamed @ Syed	
34	C.C. 3259/2013 (warrant to accused)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Deepak. J.	
35	C.C. 3260/2013 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Deepak. J.	A.P.P.
36	C.C. 4070/2013 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Gowrisha	
37	C.C. 4279/2013 (warrant to accused)	<b>11-01-2021</b>	Rajanna <b>Vs</b> Raghuramaiah	
38	C.C. 4268/2013 (warrant to accused)	<b>11-01-2021</b>	Hareesh Babu <b>Vs</b> Chandrashekara	
39	C.C. 4205/2013 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra police <b>Vs</b> Syed Ahamad @ Syed Bhashasab	APP
40	C.C. 5780/2013 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police <b>Vs</b> Rohith pasha	
41	C.C. 2929/2014 (EVIDENCE)	<b>11-01-2021</b>	Shivaram <b>Vs</b> R.Jagadeesha babu	
42	C.C. 4113/2014 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police Station <b>Vs</b> Ashwathanarayana	APP
43	C.C. 5326/2014 (warrant to accused)	<b>11-01-2021</b>	Kyathasandra Police Station <b>Vs</b> Anwar	APP
44	C.C. 5533/2014 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra police <b>Vs</b> Ramahanumaiah	
45	C.C. 4139/2014 (warrant to accused)	<b>11-01-2021</b>	Ms Sri Atharva Games and Entertainments <b>Vs</b> Mr.ajith c.B.	B.N.Kumar

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46	C.C. 5941/2014 (warrant to accused)	<b>11-01-2021</b>	Govindaraju <b>Vs</b> Guruprakash	
47	C.C. 1898/2015 (EVIDENCE)	<b>11-01-2021</b>	B.Bytaraya Swamy <b>Vs</b> H.P.Shantharaju	
48	C.C. 2324/2015 (HEARING)	<b>11-01-2021</b>	Kyathasandra police <b>Vs</b> Radhabai	
49	C.C. 3033/2015 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police Station <b>Vs</b> Pradeep	
50	C.C. 4093/2015 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police Station <b>Vs</b> Shathaj Unnish	
51	C.C. 5272/2015 (warrant to accused)	<b>11-01-2021</b>	Naraseeyappa <b>Vs</b> H.R.Venkatesh	D.Gundanna
52	C.C. 6003/2015 (warrant to accused)	<b>11-01-2021</b>	Kyathasandra PS <b>Vs</b> Mohammed Mehaboob Nawaz	
53	C.C. 6251/2015 (summons to accused)	<b>11-01-2021</b>	Manjula <b>Vs</b> Ramachandra Rao B.S	
54	C.C. 6254/2015 (STEPS)	<b>11-01-2021</b>	T.G.Raghavendra <b>Vs</b> Krishnamurthy	
55	C.C. 6802/2015 (STEPS)	<b>11-01-2021</b>	B.R. Ananda <b>Vs</b> Sripad R.	M. Sudeendrakumar
56	C.C. 6803/2015 (STEPS)	<b>11-01-2021</b>	B.R. Ananda <b>Vs</b> Ramaprasad Kalasa V.	M. Sudeendrakumar
57	C.C. 6810/2015 (STEPS)	<b>11-01-2021</b>	B.R. Anand <b>Vs</b> Ramaprasad Kalasa V.	Ramesha S.
58	C.C. 6848/2015 (STEPS)	<b>11-01-2021</b>	B.R. Anand <b>Vs</b> Ramaprasad Kalasa V.	Ramesha S.
59	C.C. 6905/2015 (STEPS)	<b>11-01-2021</b>	B.R.Ananda <b>Vs</b> Ramaprasad Kalasa .V.	M.S.K.
60	C.C. 268/2016 (warrant to accused)	<b>11-01-2021</b>	K.V.Prakash <b>Vs</b> H.N.Rangaswamy	
61	C.C. 1475/2016 (summons to accused)	<b>11-01-2021</b>	G.Nagesh <b>Vs</b> Kumar	

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62	C.C. 2761/2016 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandara. P.S. <b>Vs</b> Dattathreya	
63	C.C. 3822/2016 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Ps <b>Vs</b> Raju.R.	
64	C.C. 6508/2016 (warrant to accused)	<b>11-01-2021</b>	S.Mahadevaiah <b>Vs</b> Gangappa	G.K.Srinivasa
65	C.C. 1177/2017 (summons to accused)	<b>11-01-2021</b>	Thirtesh <b>Vs</b> T.R.Manjappa	D.Gundanna
66	C.C. 3685/2017 (EVIDENCE)	<b>11-01-2021</b>	Bharathi.H.M. <b>Vs</b> Nadeem Pasha	J.Sathish kumar
67	C.C. 3691/2017 (EVIDENCE)	<b>11-01-2021</b>	Raghavendra.G.R <b>Vs</b> Shobha.B.S.	
68	C.C. 3692/2017 (EVIDENCE)	<b>11-01-2021</b>	Raghavendra.G.R <b>Vs</b> Shobha.B.S.	
69	C.C. 3693/2017 (EVIDENCE)	<b>11-01-2021</b>	Raghavendra.G.R <b>Vs</b> Shobha.B.S.	
70	Crl.Misc.(DVA) 17/2017 (EVIDENCE) IA/1/2017	<b>11-01-2021</b>	T.M.Poonima <b>Vs</b> R.S.Vinay	H.V.Bhanuprakash
71	C.C. 3857/2017 (cross of dw)	<b>11-01-2021</b>	K.S.Vidyasagar <b>Vs</b> Ishrath Jabeen	H.M.Ananthakumaraiah
72	C.C. 3865/2017 (STEPS)	<b>11-01-2021</b>	Arshiya Traders <b>Vs</b> D.N.Gundu Rao	T.K.Jayaram
73	C.C. 3866/2017 (warrant to accused)	<b>11-01-2021</b>	S.S.Rekha <b>Vs</b> Ganganna	Gururaja.B.A.
74	C.C. 4073/2017 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra <b>Vs</b> Doddaveeraradhya.B.J.	
75	C.C. 4075/2017 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra PS <b>Vs</b> Mehaboob	
76	C.C. 4095/2017 (STEPS)	<b>11-01-2021</b>	Jagadeesh Babu.R.K. <b>Vs</b> Raghavendra Babu	K.L.Bharathi
77	Crl.Misc.(DVA) 21/2017 (cross of dw)	<b>11-01-2021</b>	Sindhushree <b>Vs</b> Yathiraj. P.R.	

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78	C.C. 4820/2017 (warrant to accused)	<b>11-01-2021</b>	Kyathasandra PS <b>Vs</b> Ananda	
79	Crl.Misc.(DVA) 25/2017 (EVIDENCE)	<b>11-01-2021</b>	C.R.Shashikala <b>Vs</b> Amaranarayana Swamy	A.C.Mamatha
80	Crl.Misc.(DVA) 28/2017 (EVIDENCE)	<b>11-01-2021</b>	Rathnamma <b>Vs</b> Narasimhamurthy	T.N.Gururaj
81	C.C. 5787/2017 (warrant to accused)	<b>11-01-2021</b>	Kyathasandra PS <b>Vs</b> Rakesh	
82	C.C. 292/2018 (warrant to accused)	<b>11-01-2021</b>	Kyathasandra Police Station <b>Vs</b> Darshan	
83	C.C. 4154/2018 (EVIDENCE)	<b>11-01-2021</b>	Kyathasandra Police Station <b>Vs</b> Vidyasagar Biradar	Kyathsandra PS
84	C.C. 4217/2018 (NOTICE)	<b>11-01-2021</b>	Kyathasandra Police Station <b>Vs</b> A 5 Srinivas B.D.	APP
85	C.C. 4461/2018 (NOTICE)	<b>11-01-2021</b>	Kyathasandra Police Station <b>Vs</b> A 8 Ramesh B.N.	APP
86	C.C. 829/2020 (summons to accused)	<b>11-01-2021</b>	Kyathsandra Police station <b>Vs</b> Naveen kumar Alias Naveen	APP
87	P.C.R. 326/2020 (EVIDENCE)	<b>11-01-2021</b>	Krishnamurthy N <b>Vs</b> Santhosh	G H Ravi

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<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 178/2014 (ORDERS)		T.S.Manjunatha <b>Vs</b> T.M. Mohammed yusuf	K.S.Shivakumar
2	P and SC 5/2017 (ARGUMENTS)		Renukamma <b>Vs</b> Nil	R.P.Prakash
3	O.S. 594/2020 (summons to defendent) IA/1/2020		L Sadaram <b>Vs</b> Mahammad Zakaulla	T N Gururaj
4	O.S. 652/2020 (summons to defendent)		Manjunatha <b>Vs</b> Ganganna Alias Gangaiah G	Bhagyamma C R
<b><u>11.00 AM to 02.00PM</u></b>				
5	O.S. 1049/2015 (HEARING) IA/1/2015		S.K.Geetha <b>Vs</b> Lakshmamma	H.V.Ranganatha Reddy
6	O.S. 345/2018 (EVIDENCE) IA/1/2018		A.P.Raju <b>Vs</b> B.A.Raghavendra	G.Nagaraj

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		<b><u>11.00 AM to 02.00PM</u></b>		
1	C.C. 2086/2008 (warrant to accused)		Rural P.S. <b>Vs</b> Phyroze	APP  BSS
2	C.C. 2011/2020 (summons to accused)		Tumakuru Rural Police station <b>Vs</b> Chikkanna	APP

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<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 260/1997 (ARGUMENTS)		D Shylaja <b>Vs</b> C.J. Pushpavalli	KNR
2	O.S. 335/1997 (SUMMONS)		A.V.Suresh Babu <b>Vs</b> C.L.Jayakumar	BGV TRR
3	O.S. 483/2009 (EVIDENCE)		Narasimhamurthy <b>Vs</b> Lakshmikanthaiah	
4	O.S. 585/2010 (For amendment)		Narasimhamurthy <b>Vs</b> Honnappa	A.T. V. N.R.K.
5	O.S. 1227/2011 (EVIDENCE)		Shivanna <b>Vs</b> Puttabheemaiah	E.Hanumantharayappa
6	O.S. 595/2012 (Comply the Order)		Sharadamma <b>Vs</b> Mruthyanjayappa	BSY GBR
7	O.S. 172/2013 (EVIDENCE) IA/1/2013		T. Ranganatha <b>Vs</b> Prashanth Kumar. B.N.	M. Sudhendra Kumar
8	O.S. 795/2018 (EVIDENCE) IA/1/2018		Nagaraju <b>Vs</b> Puttagangamma	Manjunatha.P.K.
9	O.S. 36/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019		D.M. Abdul Khadeer <b>Vs</b> Iliyaz Pasha	Venkatesh C
10	O.S. 332/2020 (HEARING) IA/1/2020		Rangappa <b>Vs</b> Rajanna	Ramesha.S
11	Civil Misc 13/2020 (NOTICE) IA/1/2020		Maharudraiah <b>Vs</b> Mahadeva	Yedeyurappa
12	O.S. 660/2020 (HEARING) IA/1/2020		Gangaiah <b>Vs</b> Ramachandraiah	T R Rajendra Prasad
<b>Cases listed below are adjourned due to Covid 19</b>				
13	O.S. 729/1997 (SUMMONS)	<b>18-01-2021</b>	Yajaman Dasappa <b>Vs</b> Smt. S.Nagamma	T RR RNRG
14	O.S. 483/2007 (ARGUMENTS)	<b>18-01-2021</b>	SHIVALINGAIAH <b>Vs</b> Narasimhamurthy	B.S.K S.R.R
15	O.S. 814/2010 (EVIDENCE)	<b>18-01-2021</b>	Doddabasaviah <b>Vs</b> Shanthamma	BRD

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16	O.S. 828/2017 (For amendment)	<b>18-01-2021</b>	Gowramma <b>Vs</b> Thimmakka	P.Dathathreya
17	O.S. 846/2017 (EVIDENCE) IA/1/2017	<b>18-01-2021</b>	V.B.Morus <b>Vs</b> Vanajakshamma	S.Mukund
18	O.S. 78/2018 (STEPS) IA/1/2018	<b>18-01-2021</b>	Savitramma <b>Vs</b> Rangamma	Satish T.S.
19	O.S. 110/2018 (SUMMONS) IA/1/2018	<b>18-01-2021</b>	Venkatappa <b>Vs</b> Chinagada Rangaiah	Devaraju B.R
20	O.S. 134/2018 (summons to defendent) IA/1/2018	<b>18-01-2021</b>	Lakshamma <b>Vs</b> K.N.Vasudevaiah	Parameshwarappa.H.J.
21	O.S. 303/2018 (Objections) IA/1/2018	<b>18-01-2021</b>	Veeranna.S. <b>Vs</b> Bomanna	Shivakumar.K.S.
22	O.S. 370/2018 (HEARING) /1/2018 /2/2018	<b>18-01-2021</b>	Bheemaiah <b>Vs</b> Narasamma	K.C.RAJANNA
23	O.S. 388/2018 (summons to defendent) IA/1/2018 IA/2/2018	<b>18-01-2021</b>	M.Nagarajaiah <b>Vs</b> Jameelunnisa	Srinivasa.G.K.
24	O.S. 434/2018 (AWAIT SUMMONS AND NOTICE) IA/1/2018 IA/2/2018	<b>18-01-2021</b>	Narasimha Raju.C.N. <b>Vs</b> Lakshmi Adinarayana Driers	Harish Babu.M.S
25	O.S. 572/2018 (summons to defendent) IA/1/2018 IA/2/2018	<b>18-01-2021</b>	Ramalingaiah <b>Vs</b> Ramakrishnaiah	Harish Babu.M.S
26	O.S. 619/2018 (Written statement and objection) IA/1/2018	<b>18-01-2021</b>	Gangamma <b>Vs</b> Sanjeevamma	Bojaiah.B.V.
27	O.S. 827/2018 (STEPS) IA/1/2018	<b>18-01-2021</b>	Ganganna <b>Vs</b> Hanumakka	E. Hanumantharayappa
28	O.S. 933/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>18-01-2021</b>	G.C. Shobha <b>Vs</b> Panchayath Development Officer	Shivabasappa
29	O.S. 951/2018 (SUMMONS)	<b>18-01-2021</b>	Basha Sab <b>Vs</b> Mahaboo Bi	Kallemulla.A.

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30	O.S. 14/2019 (Objections) IA/1/2019	<b>18-01-2021</b>	Thimmamma <b>Vs</b> Amaravathy T.V.	Vedamurthachar G.
31	O.S. 66/2019 (HEARING) IA/1/2019	<b>18-01-2021</b>	Shashikala alias Kala <b>Vs</b> Parameshwara	Yogeesh B S
32	O.S. 107/2019 (EVIDENCE) IA/1/2019	<b>18-01-2021</b>	Hanumaiah B.R. <b>Vs</b> Sridhara	Ranganathreddy H V
33	EX 11/2019 (Objections)	<b>18-01-2021</b>	Mahadeva <b>Vs</b> Maharudraiah	Jagannatha R.
34	O.S. 164/2019 (summons to defendent) IA/1/2019	<b>18-01-2021</b>	Siddaiah <b>Vs</b> Abdul Khalk	Anjana Nayaka
35	O.S. 188/2019 (Objections) IA/1/2019	<b>18-01-2021</b>	Rangaswamy R <b>Vs</b> Kempamma	Sadashivaiah B
36	O.S. 254/2019 (Objections) IA/1/2019	<b>18-01-2021</b>	Inayath <b>Vs</b> Fathima	Shankar S
37	O.S. 271/2019 (summons to defendent) IA/1/2019	<b>18-01-2021</b>	Shivamurthy <b>Vs</b> Jinnaraju S.V.	Mahaveera B.J.
38	O.S. 332/2019 (EVIDENCE)	<b>18-01-2021</b>	City Union Bank Limited. <b>Vs</b> R. Sumithra	Balakrishna Bhat M
39	O.S. 619/2019 (summons to defendent) IA/1/2019	<b>18-01-2021</b>	Usha. R.S <b>Vs</b> The Chief Secretary	Siddaraju. N
40	O.S. 666/2019 (SUMMONS) IA/1/2019	<b>18-01-2021</b>	K.V. Nagaraju <b>Vs</b> The Tahasildar and Taluk Magistrate	K.S. Jagannatha
41	O.S. 712/2019 (HEARING) IA/1/2019 IA/2/2019	<b>18-01-2021</b>	Jagadeesh. S.R <b>Vs</b> Papanna	Ramesh Babu. T.R
42	O.S. 836/2019 (HEARING) IA/1/2019	<b>18-01-2021</b>	Syed Rehaman Sha <b>Vs</b> Syed Siraj	N. Mohamed Akbar
43	O.S. 856/2019 (Written statement and objection) IA/1/2019 IA/2/2019	<b>18-01-2021</b>	Lakshmi Bai <b>Vs</b> Venkatesh	D. Prabhakara

**Prl. Civil Judge Jr.Divn and JMFC**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	O.S. 111/2020 (AWAIT SUMMONS AND NOTICE) IA/1/2020	<b>18-01-2021</b>	Nagarathna <b>Vs</b> Nagaraju K	K S Jagannatha
45	O.S. 150/2020 (summons to defendent) IA/1/2020	<b>18-01-2021</b>	T R Radhakrishna <b>Vs</b> Nagarajappa	Nandeesh K S

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	Crl.Misc. 550/2020 (FIRST HEARING)		T Gangaiah <b>Vs</b> Deputy Tahsildar	M S Harish Babu
2	Crl.Misc. 555/2020 (FIRST HEARING)		T Gangaiah <b>Vs</b> Deputy Thasildar	M S Harish Babu
3	Crl.Misc. 556/2020 (FIRST HEARING)		T Gangaiah <b>Vs</b> Deputy Thasildar	M S Harish Babu
4	Crl.Misc. 557/2020 (FIRST HEARING)		T Gangaiah <b>Vs</b> Deputy Thasildar	M S Harish Babu
5	Crl.Misc. 558/2020 (FIRST HEARING)		T Gangaiah <b>Vs</b> Deputy Thasildar	M S Harish Babu
6	Crl.Misc. 559/2020 (FIRST HEARING)		T Gangaiah <b>Vs</b> Deputy Thasildar	M S Harish Babu
7	Crl.Misc. 560/2020 (FIRST HEARING)		T Gangaiah <b>Vs</b> Deputy Thasildar	M S Harish Babu
8	Crl.Misc. 561/2020 (FIRST HEARING)		T Gangaiah <b>Vs</b> Deputy Thasildar	M S Harish Babu
<b><u>11.00 AM to 02.00PM</u></b>				
9	C.C. 1934/2006 (EVIDENCE)		Excise Police <b>Vs</b> Shivaramaiah	A.P.P.
10	C.C. 80/2008 (EVIDENCE)		Traffic Police Statiion <b>Vs</b> Fakruddin	A P P T N N
11	C.C. 1388/2015 (EVIDENCE)		Kora police station <b>Vs</b> D.C. Eshwarappa	
12	C.C. 368/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Kora Police Station <b>Vs</b> Somashekhar	Kora PS
<b>Cases listed below are adjourned due to Covid 19</b>				
13	C.C. 6653/2014 (Objections)	<b>30-01-2021 (11.00 AM to 02.00PM)</b>	Kora Police <b>Vs</b> Krishnamurthy	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	C.C. 288/2015 (EVIDENCE)	<b>30-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora PS <b>Vs</b> Shivakumar	
15	C.C. 1220/2015 (warrant to accused)	<b>30-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	traffic police <b>Vs</b> Ganganna	
16	C.C. 1232/2015 (warrant to accused)	<b>30-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	traffic police <b>Vs</b> Papaiah	
17	C.C. 2252/2015 (warrant to accused)	<b>30-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora Police <b>Vs</b> Manjunatha.K.T.	
18	C.C. 2188/2015 (EVIDENCE)	<b>30-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police <b>Vs</b> Mayana	
19	C.C. 3182/2015 (warrant to accused)	<b>30-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police Station <b>Vs</b> Rajesh	
20	C.C. 4440/2016 (EVIDENCE)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora police <b>Vs</b> Siddalingappa	
21	C.C. 4137/2017 (EVIDENCE)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police <b>Vs</b> RAMappa Kurubar	
22	P.C.R. 394/2019 (EVIDENCE)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Prabhakara <b>Vs</b> Ashok Kumar K.S	T.G. Raghavendra Babu
23	C.C. 3824/2019 (FOR PLEA)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police Station <b>Vs</b> Madivalappa Krishnappa Sunagar	APP
24	C.C. 4064/2019 (FOR PLEA)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police Station <b>Vs</b> Lokesh H.R.	APP
25	C.C. 4071/2019 (SUMMONS)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police Station <b>Vs</b> Praveen Kumar P	APP
26	C.C. 4080/2019 (SUMMONS)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police Station <b>Vs</b> Touship	APP
27	C.C. 4509/2019 (FOR PLEA)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora Police Station <b>Vs</b> Srinath. D	APP
28	P.C.R. 511/2019 (EVIDENCE)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	C.N. Gangaiah <b>Vs</b> Siddagangaiah	G.B. Ravishankar

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	P.C.R. 593/2019 (EVIDENCE)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	M/s. Dhanalakshmi Hardware <b>Vs</b> Chikkaswamy	G.K. Srinivasa
30	C.C. 5238/2019 (SUMMONS)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Excise Police Station <b>Vs</b> Krishnappa	APP
31	P.C.R. 637/2019 (EVIDENCE)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	M. Chandrashekarappa <b>Vs</b> Vikram	C.S. Vijayakumar
32	P.C.R. 648/2019 (EVIDENCE)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Anand Kumar V. <b>Vs</b> Pradeep Kumar	Likshminarayana T.
33	C.C. 5526/2019 (STEPS)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Nayaz H.K <b>Vs</b> Siddaraju	Raghu
34	C.C. 5528/2019 (BODY WARRANT)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Shashikumar.Y.N. <b>Vs</b> Girish.M.	Umesh.G.C.
35	C.C. 5753/2019 (SUMMONS)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	B.S. Shivakumar <b>Vs</b> Chandrashekhar	Puttanarasareddy B.N.
36	C.C. 5941/2019 (AWAIT SUMMONS AND NOTICE)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Sri Gurukula Vividoddesha Souharda Sahakari Niyamitha <b>Vs</b> Raghu.K.	Shivananjappa.P.
37	C.C. 5945/2019 (SUMMONS)	<b>04-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Ramesh .S. <b>Vs</b> Chandan Kumar	G.K.Srinivasa
38	C.C. 5946/2019 (BODY WARRANT)	<b>05-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	V.B. Bheemendra Gupta <b>Vs</b> Mallikarjunaiah	B.N. Puttanarasareddy
39	P.C.R. 736/2019 (EVIDENCE)	<b>05-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	M.S Shriram Chits, reposed by Kumara Swamy <b>Vs</b> Yuvaraj	T.h.lokesh
40	C.C. 110/2020 (SUMMONS)	<b>05-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	H. Krishnegowda <b>Vs</b> Ravikumar	Srikanth. B
41	C.C. 114/2020 (SUMMONS)	<b>05-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	M/s Shriram Transport Finance Co., Ltd., <b>Vs</b> Geethamba.C.M.	Lokesh T H
42	C.C. 111/2020 (SUMMONS)	<b>05-11-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Jagadeesh <b>Vs</b> Sarojamma	P.Shivananjappa

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 612/2008 (Await stay Order)		Mallamma <b>Vs</b> Mangalamma	KSJ NB
2	O.S. 868/2008 (EVIDENCE)		Lakshmakka <b>Vs</b> Siddalingappa	MM DL
3	O.S. 1041/2008 (NOTICE)		Rajamma <b>Vs</b> Lakshamma	K C R C S K
4	Civil Misc 2/2009 (HEARING)		Abdul Munaff <b>Vs</b> Basha	Govindaraju BSY
5	Civil Misc 3/2009 (NOTICE)		Sanjeevaiah <b>Vs</b> A.Bheemaiah	T.S.Krishna Shastry
6	O.S. 399/2009 (NOTICE)		H.M.Shettallaiah <b>Vs</b> Eraiah	Basavaraju N
7	O.S. 525/2010 (NOTICE)		Gowramma <b>Vs</b> Rangappa	H J PRAKASH
8	O.S. 796/2010 (NOTICE)		Srinivas Murthy <b>Vs</b> Chikkammani	N.Mohammed Akbar
9	EX 39/2010 (STEPS)		K.B.Chandrashekar <b>Vs</b> Venkatamma	MM
<b><u>11.00 AM to 02.00PM</u></b>				
10	O.S. 758/2000 (EVIDENCE)		Chikkagangaiah <b>Vs</b> Hanumanthaiah	
11	EX 29/2004 (EVIDENCE)		G.Vijaya <b>Vs</b> T.S.Devika	G.B Ravishankar
12	EX 14/2006 (NOTICE)		K.R.Nagesh Kumar <b>Vs</b> B.S.Srinivas	J.S.Prakash E.Hanumantharayappa
13	O.S. 503/2006 (EVIDENCE)		Lakshamma <b>Vs</b> Siddappa	HGN SH
14	O.S. 471/2007 (EVIDENCE)		Rangashamaiah <b>Vs</b> Suggarangaiah	M A TMV
15	O.S. 591/2007 (EVIDENCE)		Sowmya <b>Vs</b> Shivakumar	HPN Exparte

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	O.S. 481/2008 (NOTICE)		H.NAGARAJAIAH <b>Vs</b> Parvathamma	V R V G S J
17	O.S. 725/2008 (NOTICE)		Jayamma <b>Vs</b> Kadaramma	H V R
18	FDP 25/2008 (Objections)		Jayalakshamma <b>Vs</b> Thimmaiah	B.S.Yogeesh S.R.Prakash
19	O.S. 1107/2009 (EVIDENCE)		Channamma <b>Vs</b> Mahalingaiah	D.A.Rajesh Guptha V.R.Venkateshappa
20	O.S. 663/2008 (AWAIT SUMMONS AND NOTICE)		Nanjaiah <b>Vs</b> Kernpamma	G.B.R. A.M.
<b>Cases listed below are adjourned due to Covid 19</b>				
21	O.S. 294/2007 (NOTICE)	<b>06-11-2020 (11.00 AM to 02.00PM)</b>	Radha <b>Vs</b> Mahadevaiah	NB Exparte
22	O.S. 320/2008 (NOTICE)	<b>06-11-2020 (11.00 AM to 02.00PM)</b>	Muddaramaiah <b>Vs</b> Siddaramaiah	M.Shafiulla Khan H.S.Bhasmangi Rudraiah
23	O.S. 949/2009 (EVIDENCE)	<b>06-11-2020 (11.00 AM to 02.00PM)</b>	Lakshamma <b>Vs</b> Chikkaramaiah	B.S.Yogeesh K.C.R
24	O.S. 720/2007 (EVIDENCE)	<b>30-01-2021 (11.00 AM to 02.00PM)</b>	Sulochanamma <b>Vs</b> T.S.Manjunatha	G.H.R B S Y
25	O.S. 632/2019 (SUMMONS) IA/1/2019	<b>05-02-2021 (02.45 PM to 05.45PM)</b>	Lakshmaiah <b>Vs</b> Puttalingaiah	N. Mohamed Akbar
26	O.S. 3/2020 (SUMMONS)	<b>05-02-2021 (02.45 PM to 05.45PM)</b>	State Bank of India <b>Vs</b> Amjad Khan	T. H. Venkatesh
27	Civil Misc 4/2020 (NOTICE)	<b>05-02-2021 (02.45 PM to 05.45PM)</b>	Anjinappa <b>Vs</b> Nagaraju	E Hanumantharayappa
28	O.S. 133/2020 (SUMMONS) IA/1/2020	<b>05-02-2021 (02.45 PM to 05.45PM)</b>	Meharunnisa <b>Vs</b> Imran	Inayath Ulla Khan
29	EX 32/2020 (FIRST HEARING)	<b>05-02-2021 (02.45 PM to 05.45PM)</b>	H.T. Girishkumar <b>Vs</b> Senha	G.H. Rajashekaraiiah
30	EX 45/2019 (STEPS)	<b>05-02-2021 (11.00 AM to 02.00PM)</b>	Mir Wajid Ahmed <b>Vs</b> Khasim Bi	Rajashekhar R

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	EX 52/2019 (STEPS)	<b>05-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Gowramma <b>Vs</b> Kariyamma	Mohamed Afroze Ahamed
32	O.S. 304/2019 (AWAIT SUMMONS AND NOTICE)	<b>05-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Hameed Pasha <b>Vs</b> Dadapeer	Inayath Ulla Khan
33	O.S. 52/2020 (Objections) IA/1/2020	<b>05-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Lakshamma <b>Vs</b> Rajashekar	D.Bhaskar

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 1513/2000 (FOR COMPLAINANCE)		M.C. Raj <b>Vs</b> Ravi Belagere	L.R. H.N.R.
2	C.C. 3857/2020 (FOR HBC)		Thilak Park Police Station <b>Vs</b> Ramesh	APP
3	C.C. 3445/1996 (For Proclamation)		Thilak Park P.S. <b>Vs</b> Sanaulla	APP SB
4	C.C. 2306/2005 (For Proclamation)		Thilak Park Police Station <b>Vs</b> Karim Basha	A.P.P. S.M.
5	C.C. 1827/2007 (For Classification)		Thilak Park Police <b>Vs</b> Suleman @ Anwar	APP BSS
6	C.C. 1360/2011 (BODY WARRANT)		Thilak Park Police <b>Vs</b> Dadu @ Dadapeer	APP
7	C.C. 2121/2011 (Objections)		Thilak Park Police Station <b>Vs</b> Nagaraju	A.P.P. R.K.G.M.M.
8	C.C. 2760/2012 (summons to accused)		Thilak Park Police Station <b>Vs</b> Ejaz	A.P.P.
9	C.C. 4924/2012 (For Classification)		Labourer Inspector <b>Vs</b> Asgar Pasha,	
10	C.C. 2576/2013 (warrant to accused)		Thilak Park Police <b>Vs</b> Babu @ Karim	A.P.P.
11	C.C. 2064/2015 (summons to accused)		Thilak Park Police Station <b>Vs</b> Panchanathan	
12	C.C. 397/2017 (STEPS)		H.R.Rehaman <b>Vs</b> Shabuddin sultan	Vasanthakumar.H.L.
13	C.C. 5602/2018 (FOR CHARGE)		Thilak Park Police Station <b>Vs</b> Abdul Razak Alias Rizvan	Thilakpark P.S
14	C.C. 3538/2019 (STEPS)		Sathish M.S. <b>Vs</b> Ramesh B.A.	Dayananda Kumar T.S.
15	C.C. 4492/2019 (STEPS)		M.D.Manoranna <b>Vs</b> Jai Raj	M.S.Chandrashekharaiiah

**11.00 AM to 02.00PM**

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16	C.C. 2159/1991 (For Proclamation)		Thilak Park Police <b>Vs</b> Mahaboob @ Mubarak	APP
17	C.C. 1975/2009 (For Classification)		Thilak Park P.S. <b>Vs</b> Ismail	APP HR
18	C.C. 1976/2009 (For Classification)		Thilak Park P.S. <b>Vs</b> Ismail	APP SK
19	C.C. 1890/2009 (For Classification)		Hebbur Police <b>Vs</b> Ismail	APP AK
20	C.C. 1977/2009 (For Classification)		Thilak Park Police <b>Vs</b> Ismail	APP
21	C.C. 1979/2009 (For Classification)		Thilak Park Police Station <b>Vs</b> Ismail	APP HMA
22	C.C. 2158/2009 (For Classification)		Thilak Park Police Station <b>Vs</b> Ismail	APP MSK
23	C.C. 2211/2009 (For Classification)		Thilak Park P.S. <b>Vs</b> Ismail	APP SK
24	C.C. 2160/2009 (For Classification)		Thilak Park Police Station <b>Vs</b> Ismail	A.P.P.
25	C.C. 2322/2009 (For Classification)		Thilak Park Police Station <b>Vs</b> Ismail	APP MSK
<b>Cases listed below are adjourned due to Covid 19</b>				
26	C.C. 1169/2008 (warrant to accused)	<b>16-12-2020</b>	Thilak park police station <b>Vs</b> Mohammed Aslam Pasha	
27	C.C. 1465/2008 (STEPS)	<b>16-12-2020</b>	Thilak Park Police Station <b>Vs</b> Suvarnamma	A.P.P.
28	C.C. 3325/2013 (warrant to accused)	<b>16-12-2020</b>	Sri. Nagarjunapatina Sahakaara Sangha Ni. <b>Vs</b> D.N. Jayaprakash	K.N. Harish
29	C.C. 5584/2019 (warrant to accused)	<b>16-12-2020</b>	Thilakpark police station <b>Vs</b> A.3 M/s Meridian Health care, Rep by its proprietor office a door no. 113, mathura vihar, Roorkee	Thilakpark P.S
30	Crl.Misc. 472/2020 (FIRST HEARING)	<b>16-12-2020</b>	Salman Javeed <b>Vs</b> The Commissioner	B K Prabhuswamy

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	C.C. 3454/2013 (summons to witness)	<b>23-12-2020</b>	Thilak Park P.S. <b>Vs</b> B.S.Hemalatha @ Hema	
32	C.C. 1214/2019 (STEPS)	<b>23-12-2020</b>	Nagarjuna Pattina Sahakara Sangha <b>Vs</b> B.N.Harish	S.Manjunatha
33	C.C. 2920/2019 (STEPS)	<b>23-12-2020</b>	A.R. Rajegowda <b>Vs</b> Gopal M.H.	Mallikarjunaiah M
34	C.C. 3491/2011 (warrant to accused)	<b>24-12-2020</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Thilak Park Police Station <b>Vs</b> Prabhakar @ Sadika	A.P.P. A.R.

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**Cause List Date: 3-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 563/1997 (JUDGEMENT)		Ashraf Unnisa <b>Vs</b> Shanthamma	BSY HSBR
2	O.S. 564/2003 (Cross of D.W)		M. Ramaiah <b>Vs</b> Lakshmana	
3	O.S. 188/2014 (EVIDENCE) IA/1/2014		Thimmappa <b>Vs</b> Raja	T.Govindaraja
4	O.S. 662/2019 (EVIDENCE)		Thontaraju. D <b>Vs</b> The Chief Secretary	B.G. Satheesh
5	O.S. 687/2019 (Objections) IA/1/2019		Krishnappa. C.H <b>Vs</b> Rudraiah. C.H	B.G. Gowrishankar
<b>Cases listed below are adjourned due to Covid 19</b>				
6	O.S. 756/2014 (For Compliance of Section 89 of C.P.C) IA/1/2014	<b>21-12-2020</b>	Jayamma <b>Vs</b> Madhusudhan	R.Nagesh Rao Gaikwad
7	FDP 26/2006 (NOTICE)	<b>21-12-2020</b>	Parameshaiah <b>Vs</b> Panchakshari	RJP TSR
8	O.S. 348/2009 (SUMMONS)	<b>21-12-2020</b>	Basheer Ahamed <b>Vs</b> Ahamed Khan	A.T.V. R.N.R.G.
9	O.S. 720/2010 (HEARING)	<b>21-12-2020</b>	Nagarika Hitha Rakshana Samithi <b>Vs</b> T.K. Paramesh	SG KSS
10	O.S. 1050/2011 (HEARING)	<b>21-12-2020</b>	Thayamma <b>Vs</b> Jadiyappa	B.G. NINGARAJA K.N.C.
11	O.S. 300/2012 (HEARING)	<b>21-12-2020</b>	Neelamma <b>Vs</b> Shivalingamma	
12	O.S. 617/2012 (HEARING)	<b>21-12-2020</b>	Vysya Co-Op bank represented by chief executive officer <b>Vs</b> P.sandeep	MSH
13	O.S. 946/2012 (HEARING) IA/1/2012	<b>21-12-2020</b>	Rangadhamaiah SO Muddarangaiah <b>Vs</b> Rangahanumaiah SO Hanumanthaiah	R.Nageshrao gaikwad

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 174/2013 (EVIDENCE) IA/1/2013	<b>21-12-2020</b>	C. Rathnamma <b>Vs</b> C. Thimaiah	S.M. Manjunatha
15	O.S. 452/2013 (For Classification)	<b>21-12-2020</b>	B. Jayaram <b>Vs</b> R. Mariayappa	E. Hanumantharayappa
16	O.S. 603/2013 (HEARING) IA/1/2013	<b>21-12-2020</b>	Nanjundaiah <b>Vs</b> Gangappa	S.R. Ramakrishnaiah
17	O.S. 695/2013 (Objections) IA/1/2013 IA/2/2013	<b>21-12-2020</b>	Hareej G. Hebbur <b>Vs</b> H.T. Srinivasa @ Sreenivasaiah	H.G. Prakash
18	O.S. 909/2014 (HEARING)	<b>21-12-2020</b>	Guruvamma <b>Vs</b> A.R.Krishnappa	C.A.Shivaramaiah
19	O.S. 1030/2014 (STEPS) IA/1/2014 IA/2/2014	<b>21-12-2020</b>	T.S.Hanumantharayappa <b>Vs</b> M.K. Srinivasa Murthy	H.J.Parameshwarappa
20	O.S. 65/2015 (NOTICE) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015	<b>21-12-2020</b>	N.G.Shivashankaraiah <b>Vs</b> The Secretary	N.Basavaraju
21	Civil Misc 4/2015 (HEARING)	<b>21-12-2020</b>	Bhojaiah <b>Vs</b> Basavaraju	M.Shafiulla Khan
22	O.S. 726/2019 (summons to defendent) IA/1/2019	<b>21-12-2020</b>	Manjamma <b>Vs</b> Karagemma	A.T. Veerananarayana
23	O.S. 846/2019 (summons to defendent)	<b>21-12-2020</b>	Gangadhara alias Gangadharaiah <b>Vs</b> Tasreema Banu	B.R. Devaraju
24	O.S. 18/2020 (Written statement and objection) IA/1/2020	<b>21-12-2020</b>	L. Doreswamy <b>Vs</b> Narasimhamurthy	Ravishankar. S
25	O.S. 597/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>21-12-2020</b>	T C Shanthakumar <b>Vs</b> The Managing Trustee	G K Srinivasa
26	O.S. 662/2020 (ORDERS) IA/1/2020	<b>21-12-2020</b>	Siddaraju <b>Vs</b> Gangaraju A C	D Nagaraju

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	EX 134/2019 (STEPS)	<b>24-12-2020</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	K.P. Kamala <b>Vs</b> Lakshminarasimhaiah	S. Ramesh
28	O.S. 208/2015 (ARGUMENTS) IA/1/2015	<b>24-12-2020</b>	C.K.Lakshamma <b>Vs</b> Rangaiah	G.B. Ravishanka
29	O.S. 522/2015 (EVIDENCE) IA/1/2015	<b>24-12-2020</b>	Ms Vinayaka C.N.C. Centre Pvt. Ltd., <b>Vs</b> Mr. Devaraju	K.P. Manjuprakash
30	O.S. 607/2015 (HEARING) IA/1/2015	<b>24-12-2020</b>	Bharathi <b>Vs</b> Jayaramaiah	N.A.Chakravarthy
31	FDP 28/2015 (STEPS)	<b>24-12-2020</b>	Gangamma <b>Vs</b> Raju	Ramesh
32	O.S. 966/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015	<b>24-12-2020</b>	Y.A.Idris Sab <b>Vs</b> The Commissioner	N.Basavaraj
33	O.S. 1108/2015 (For Classification) IA/1/2015	<b>24-12-2020</b>	Rathna <b>Vs</b> Mahesh	M.S. Harish Babu
34	FDP 4/2016 (SUMMONS)	<b>24-12-2020</b>	Govindaiah <b>Vs</b> Lakshminarayana@ Narayani	G.B.RaviShankar
35	O.S. 321/2016 (HEARING) IA/1/2016	<b>24-12-2020</b>	Nanjaiah <b>Vs</b> Siddaramaiah	Basavaraju.R
36	FDP 23/2016 (STEPS)	<b>24-12-2020</b>	Ganga <b>Vs</b> Narayana	N.A.Chakravarthi
37	EX 39/2016 (STEPS)	<b>24-12-2020</b>	The Federal Bank Limited <b>Vs</b> Ruksana Banu	M.Balakrishna Bhat
<b>( O.S./0001374/2011)</b>				
38	O.S. 827/2016 (EVIDENCE)	<b>24-12-2020</b>	B.H.Puttamma <b>Vs</b> Mohan	R.Jaganatha
39	O.S. 68/2017 (HEARING) IA/1/2017	<b>24-12-2020</b>	B.V.Kodilingaiah <b>Vs</b> Ranganatha	K.S.Jagannatha
40	O.S. 151/2017 (Addl.WST) IA/1/2017	<b>24-12-2020</b>	Sheik Khaja Mohiddeen <b>Vs</b> Naseema Hasina Khanum	T.S.Krishnashasthri

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	O.S. 200/2017 (EVIDENCE) IA/1/2017 IA/2/2017	<b>24-12-2020</b>	Mirza Ismail <b>Vs</b> Manjunath	G.S.Prabhudev
42	O.S. 206/2017 (Addl.WST) IA/1/2017	<b>24-12-2020</b>	B.M.Prashanthkumar <b>Vs</b> Venugopal	D.H.Thimmanna
43	EX 20/2017 (STEPS)	<b>24-12-2020</b>	Narayanappa <b>Vs</b> Jayamma	K.P.Manjuprakash
44	O.S. 375/2017 (Defendent Evidence) IA/1/2017 IA/2/2017	<b>24-12-2020</b>	Rajamma <b>Vs</b> Gangaiah	SIDDAPPA . K.
45	O.S. 393/2017 (EVIDENCE) IA/2/2017 IA/3/2017 IA/1/2017	<b>24-12-2020</b>	Rudraiah <b>Vs</b> Executive Engineer, Bescom	V.R.Venkateshappa
46	O.S. 431/2017 (HEARING) IA/1/2017	<b>24-12-2020</b>	Sadik Anjum <b>Vs</b> Syed Dasthagir	Venkatesh
47	O.S. 448/2017 (EVIDENCE)	<b>24-12-2020</b>	T.Kempaiah <b>Vs</b> Gangaiah	K.S.Nandeesh
48	O.S. 682/2017 (STEPS)	<b>24-12-2020</b>	M/s HDFC Bank Limited <b>Vs</b> Hanumantha Rao.S.	R.Prabhakar
49	O.S. 911/2017 (STEPS)	<b>24-12-2020</b>	K.S.Vijayappa <b>Vs</b> Sulamma	Devaraju B.R
50	O.S. 342/2018 (EVIDENCE) IA/1/2018	<b>24-12-2020</b>	Rangaiah <b>Vs</b> Rangamma	Rangaswamy.B.N.
51	EX 57/2018 (STEPS)	<b>24-12-2020</b>	Rajanna <b>Vs</b> Hanumantharayappa	Naveenkumar.N.K.
52	O.S. 419/2018 (EVIDENCE) IA/1/2018	<b>24-12-2020</b>	Sanjeevaiah <b>Vs</b> Jayalaxmamma	Hanumatharaju C.N
53	O.S. 729/2018 (FOR LOKADALATH) IA/1/2018	<b>24-12-2020</b>	Nagesh.N.S. <b>Vs</b> Basavaraju	Vasanthkumar.H.L.
54	O.S. 201/2019 (STEPS) IA/1/2019	<b>24-12-2020</b>	Pavankumar <b>Vs</b> Venkatachalaiah	B.S.Jayashankar
55	O.S. 216/2019 (HEARING) IA/1/2019	<b>24-12-2020</b>	Sowmya <b>Vs</b> D. Gangaraju	Ramesh

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
56	Civil Misc 21/2019 (AWAIT SUMMONS AND NOTICE)	<b>24-12-2020</b>	Ramaiah <b>Vs</b> T.R. Dayananda	Venkatasubba Rao
57	O.S. 627/2019 (STEPS)	<b>24-12-2020</b>	Anjanappa <b>Vs</b> Narasamma	M.J.Dayananda

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 4088/2016 (FOR HBC)		Jayanagara PS <b>Vs</b> Puttaiah	
2	C.C. 6157/2016 (summons to witness)		Hebbur Police <b>Vs</b> Venkataramanaiah	
3	C.C. 6677/2016 (FOR CHARGE)		Hebbur Police <b>Vs</b> Srinath	
4	C.C. 7063/2016 (warrant to accused)		Hebbur Ps <b>Vs</b> Lokesh	
5	C.C. 5626/2018 (warrant to accused)		Hebbur Police Station <b>Vs</b> Ramesh H.R Alias Appanna	Hebbur P.S
6	CrI.Misc. 591/2019 (EVIDENCE)		Venkateshappa <b>Vs</b> The Deputy Tahasildar	D.M. Lokesh
7	C.C. 4870/2019 (warrant to accused)		Jayanagara Police Station <b>Vs</b> Shafi ahammed	APP
8	C.C. 6216/2019 (summons to accused)		Jayanagara Police Station <b>Vs</b> Chidananda alias Koli alias Koli Chida	APP
9	CrI.Misc. 159/2020 (SUMMONS)		Arjunaiah <b>Vs</b> The Deputy Tahasildar	HCA
10	CrI.Misc. 351/2020 (SUMMONS)		Krishnappa N L <b>Vs</b> The Deputy Tahasildar	L G Venkateshaiah
11	CrI.Misc. 377/2020 (SUMMONS)		Byregowda <b>Vs</b> The Deputy Tahsildar	K N Basavaraju
12	CrI.Misc. 389/2020 (SUMMONS)		Karigiryappa R V <b>Vs</b> The Deputy Tahasildar	K Basavaraju
<b>Cases listed below are adjourned due to Covid 19</b>				
13	C.C. 6090/2016 (summons to accused)	<b>09-11-2020</b>	Janab Shafi Ahmed Sab <b>Vs</b> Shik Mohammed Basha	
14	C.C. 5471/2018 (warrant to accused)	<b>09-11-2020</b>	Hebbur Police Station <b>Vs</b> Venkatesha	Hebbur PS

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 6021/2018 (summons to accused)	<b>09-11-2020</b>	Jayanagara Police Station <b>Vs</b> Partha	Jayanagara PS
16	Crl.Misc. 639/2019 (NOTICE TO RESPONDENT)	<b>09-11-2020</b>	Chennegowda <b>Vs</b> Depurty Tahasildar	S.Mukundar
17	P.C.R. 617/2019 (SWORN STATEMENT)	<b>10-11-2020</b>	Lakshmaiah <b>Vs</b> Kumara	M.S. Chandrashekaraiiah
18	C.C. 6232/2019 (SUMMONS)	<b>10-11-2020</b>	Raghavendra B.N. <b>Vs</b> Anandamurthy	B.N.Rangaswamy
19	P.C.R. 735/2019 (SUMMONS)	<b>10-11-2020</b>	M. Mohan Hegde <b>Vs</b> Prasannakumar	S. Prabhudeva
20	C.C. 6300/2019 (HEARING)	<b>10-11-2020</b>	Hebbur Police Station <b>Vs</b> Mahadevaiah	APP
21	Crl.Misc. 816/2015 (Issue FLW(Fine Levy Warrant))	<b>11-11-2020</b>	Suo-motto By court <b>Vs</b> Chikkegowda	
22	Crl.Misc. 20/2020 (EVIDENCE)	<b>11-11-2020</b>	Chandraiah <b>Vs</b> The Deputy Tahasildar	Palakshaiah. C
23	Crl.Misc. 244/2020 (SUMMONS)	<b>11-11-2020</b>	Hasnainwaseelilani <b>Vs</b> The Tahasildar	Palakshaiah C
24	Crl.Misc. 245/2020 (SUMMONS)	<b>11-11-2020</b>	Wasijeelani S A M <b>Vs</b> The Tahasildar	Palakshaiah C

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**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 03-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 348/2004 (HEARING)		Basavaraju <b>Vs</b> Shivanna	
2	O.S. 686/2008 (STEPS)		Sarojamma <b>Vs</b> Shivamma	H.S.Bhasmangi Rudraiah  H.V.Ranganatha Reddy
3	O.S. 557/2009 (FOR SETTELEMENT)		Kempakka <b>Vs</b> Siddaiah	BKL  TNG
4	O.S. 330/2011 (HEARING)		Papanna <b>Vs</b> Abdul Wazid	JMM
5	O.S. 1197/2011 (HEARING)		Mohamad Hayath <b>Vs</b> Jaithumbi	C.K.  V.R.N.
6	O.S. 379/2014 (EVIDENCE) IA/1/2014 IA/2/2014 IA/3/2014 IA/4/2014		Siddalingeswara <b>Vs</b> Krishnappa	Hanumantharaya
7	O.S. 639/2014 (ARGUMENTS) IA/1/2014		Ramaiah <b>Vs</b> Shashikala	B.R.Devaraju
8	O.S. 672/2014 (EVIDENCE) IA/1/2014		Venkatalakshamma <b>Vs</b> Lakkamma	B.A.Rangaraju
9	O.S. 946/2014 (EVIDENCE) IA/1/2014		Syed Gafar <b>Vs</b> K.Mayanna	E.Hanumantharayappa
10	O.S. 213/2015 (EVIDENCE) IA/1/2015 IA/2/2015		C.S.Ranjan <b>Vs</b> Kempamma	K.P.Manjuprakash
11	O.S. 495/2015 (HEARING)		T.R.Renukamba <b>Vs</b> Mohammad Amjad	H.B.Shivadev
12	O.S. 1146/2015 (STEPS)		Siddalingaiah <b>Vs</b> Honnamma	
13	O.S. 695/2017 (EVIDENCE) IA/1/2017		Thopaiah alias Chikkathopaiah <b>Vs</b> Domanna	H.J.Parameshwarappa
14	O.S. 185/2018 (HEARING) IA/1/2018		Shivanna.A. <b>Vs</b> B.Yashodha	Vijaykumar.C.S.

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**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 51/2019 (HEARING) IA/1/2019 IA/2/2019		Sangameshwaraiah <b>Vs</b> Gangappa	K.H. Hari Kumar
16	O.S. 569/2019 (HEARING) IA/1/2019 IA/2/2019		R.A. Prakash <b>Vs</b> Tahasildar and Taluk Magistrate	K.S. Jagannatha
17	O.S. 675/2019 (Await Report) IA/1/2019 IA/2/2019		R.Nagaraju <b>Vs</b> Mallegowda	Yoogesh
18	O.S. 46/2020 (HEARING) IA/1/2020 IA/2/2020		Rajaram. J <b>Vs</b> Vaseemulla Khan	Murali Krishna
<b>Cases listed below are adjourned due to Covid 19</b>				
19	O.S. 325/2007 (summons to defendent)	<b>02-12-2020</b>	Rangaiah <b>Vs</b> Hanumanthiah	
20	O.S. 441/2007 (Written statement and objection)	<b>02-12-2020</b>	Lakshmiddevamma @ Mayamma <b>Vs</b> Muniputtaiah	G.N.
21	O.S. 278/2008 (summons to defendent)	<b>02-12-2020</b>	Rajasulechana <b>Vs</b> Gangadharamurthy	Rajasulthona
22	O.S. 483/2008 (Await Report)	<b>02-12-2020</b>	T.G.Nagaraju <b>Vs</b> S.R.Geetha	HL BTR
23	O.S. 864/2010 (Objections)	<b>02-12-2020</b>	Renukaradya <b>Vs</b> S. Rudraiah	K.C.R. T.S.K.
24	O.S. 1035/2010 (NOTICE)	<b>02-12-2020</b>	Keshavamurthy K. <b>Vs</b> K.V.Krishnappa	BVVK DRD
25	O.S. 316/2011 (summons to defendent)	<b>02-12-2020</b>	Nanjundaiah <b>Vs</b> Ramanna @ Ramaiah	S v D BSY
26	O.S. 1035/2011 (NOTICE)	<b>04-12-2020</b>	Narasamma <b>Vs</b> Bhagyalakshmi. R.	
27	O.S. 1071/2011 (Objections)	<b>04-12-2020</b>	Thimmaiah <b>Vs</b> Venkatamma	BGN KSV
28	O.S. 571/2012 (STEPS)	<b>04-12-2020</b>	Shivaprakash.M.S. <b>Vs</b> Rangappa	M.Sudheendra Kumar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 03-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 713/2012 (cross of pw) IA/1/2012	<b>04-12-2020</b>	Shivakumara.R., 32 years <b>Vs</b> Chikkasiddaiah	Hanumantharaya
30	O.S. 275/2014 (NOTICE)	<b>04-12-2020</b>	Chotima <b>Vs</b> Kaleem Ulla	Inayathulla Khan
31	O.S. 361/2016 (HEARING) IA/1/2016	<b>04-12-2020</b>	B.B.Kavitha <b>Vs</b> Gangadharaiah	V.R.Venkateshappa
32	O.S. 362/2016 (HEARING) IA/1/2016	<b>04-12-2020</b>	B.B.Kavitha <b>Vs</b> Shivanna	V.R.Venkateshappa
33	O.S. 363/2016 (HEARING) IA/1/2016	<b>04-12-2020</b>	B.B.Kavitha <b>Vs</b> Kempalakkiah	VRV
34	O.S. 380/2016 (HEARING) IA/1/2016	<b>05-12-2020</b>	Channappa <b>Vs</b> Mariyappa	S.Mahadevaiah
35	O.S. 582/2016 (Objections) IA/1/2016	<b>05-12-2020</b>	Honnagangaiah <b>Vs</b> Shivakumar	Raviprasad.V
36	O.S. 237/2017 (STEPS)	<b>05-12-2020</b>	HDFC Bank Ltd. <b>Vs</b> Narayanappa	A.Prashanth
37	O.S. 960/2018 (Written statement and objection) IA/1/2018	<b>05-12-2020</b>	Siddagangamma <b>Vs</b> Umesh	Raj Kumar
38	FDP 4/2019 (Objections)	<b>05-12-2020</b>	Pushpalatha <b>Vs</b> Honnasiddappa	Hanumantharayappa
39	O.S. 156/2019 (summons to defendent)	<b>05-12-2020</b>	B.R. Ramesha <b>Vs</b> Krishnaraju	Krishnamurthy S.M.
40	O.S. 616/2019 (STEPS) IA/1/2019	<b>05-12-2020</b>	Devamma <b>Vs</b> Rajanna	B.R. Devaraju

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 03-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 1014/2012 (ARGUMENTS) IA/1/2012 IA/2/2012		Ramakka wo late Doddathimmaiah <b>Vs</b> The Secretary	R.Omkarappa
2	O.S. 494/2013 (NOTICE) IA/1/2013		Siddamma <b>Vs</b> Lakkamma	T.R. Rajendra Prasad
3	O.S. 727/2013 (NOTICE) IA/1/2013 IA/2/2013		Doddanarasaiah <b>Vs</b> H.T. Nagaraju	T.N. Gururaj
4	O.S. 1011/2013 (HEARING) IA/1/2013		Anjinappa <b>Vs</b> Thimmaiah	R.V.Doddashanaiah
5	O.S. 414/2015 (ARGUMENTS) IA/1/2015		Venkataramaiah <b>Vs</b> Hanumanthamma	Ramesh
6	O.S. 131/2016 (SUMMONS) IA/1/2016		Nagesh.N. <b>Vs</b> Rajanna	T.N.Gururaj
7	O.S. 826/2017 (Objections) IA/1/2017 IA/2/2017		T.Mohammed Yousuf <b>Vs</b> Estate Officer	E.Hanumantharayappa
8	O.S. 798/2018 (HEARING) IA/1/2018 IA/2/2018		Chandrappa <b>Vs</b> Jayadevamma	Raghavendra Y
9	O.S. 849/2018 (HEARING) IA/1/2018		Ramaiah <b>Vs</b> Gangaiah	Harisha.T.
10	O.S. 570/2019 (summons to defendent)		Manjula <b>Vs</b> Shivarajamma	M.S.Harish
11	O.S. 315/2020 (summons to defendent) IA/1/2020		Narasimha Raju A D <b>Vs</b> D H Jayakumari	Ramesh
12	O.S. 367/2020 (summons to defendent) IA/1/2020		R Hemanthkumar <b>Vs</b> K Shivamma	G B Ravishankar
13	O.S. 389/2020 (summons to defendent) IA/1/2020		G M Gangadharaiah <b>Vs</b> Parameshwara (Poojari)	R Nagesh Rao Gaikwad
14	O.S. 593/2020 (summons to defendent) IA/1/2020		Nalina K C <b>Vs</b> Puttamma	C Suresh kumar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 03-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 643/2020 (SUMMONS) IA/1/2020		Padmamma <b>Vs</b> Ganganarasaiah	Vedamurthachar G
<b><u>11.00 AM to 02.00PM</u></b>				
16	O.S. 555/2001 (NOTICE)		Nagappa <b>Vs</b> Errappa	
17	O.S. 699/2007 (For amendment)		Lakshmaiah <b>Vs</b> Kalidasaiah	C Krishnappa
18	O.S. 1031/2009 (cross of dw)		Nagaraju <b>Vs</b> Narasamma	E.Hanumantharayappa AM
19	O.S. 1093/2013 (EVIDENCE)		Ravitheja <b>Vs</b> Gowramma	Latheshwari
20	O.S. 241/2015 (cross of pw) IA/1/2015 IA/2/2015		Karigiriyappa <b>Vs</b> R.C.Mamatha	Venkatghappa
21	O.S. 325/2015 (EVIDENCE) IA/1/2015		T.S. Cheluvvaraju <b>Vs</b> Gayathri	Hemasudha Reddy
22	O.S. 207/2016 (cross of pw) IA/1/2016		Allabakshi <b>Vs</b> Mohammad Gulab alias Gulab	B.C.Shivakumar
23	O.S. 919/2016 (EVIDENCE) IA/1/2016 IA/2/2016		D.L. Chandrappa <b>Vs</b> Sakamma	
24	O.S. 359/2017 (EVIDENCE) IA/1/2017		Mallikarjuanaiah <b>Vs</b> Nagarathnamma	B.S.Yogeesh
25	O.S. 426/2018 (EVIDENCE)		Nagaraju <b>Vs</b> Kumbhinarasimhaiah	Hanumantharayappa
26	O.S. 837/2018 (EVIDENCE)		Jayamma <b>Vs</b> Obalarangaiah	Sathisha
27	O.S. 920/2018 (EVIDENCE) IA/1/2018		President <b>Vs</b> President	K.F.Inayathulla Shariff
28	O.S. 973/2018 (EVIDENCE)		Mohan Kumar <b>Vs</b> Indramma	K.S.Narasimhamurthy
29	O.S. 138/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Basavaraju <b>Vs</b> H.E. Prakash	B. Shivakumar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 03-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 240/2019 (EVIDENCE) IA/1/2019 IA/2/2019		B. Chikkahanumanthaiah <b>Vs</b> Gangabyaraiah	H.V. Ranganatha Reddy
<b>Cases listed below are adjourned due to Covid 19</b>				
31	O.S. 672/2015 (STEPS) IA/1/2015	<b>09-12-2020</b>	Renukamma <b>Vs</b> Ramalakshamma	Govindaraju.M.
32	O.S. 150/2019 (STEPS) IA/1/2019 IA/2/2019	<b>09-12-2020</b>	K. Desikumar <b>Vs</b> Ambika	B.S.Yogeesh
33	O.S. 151/2019 (STEPS) IA/1/2019 IA/2/2019	<b>09-12-2020</b>	D. Purushotham <b>Vs</b> Ambika	Yogeesh B S
34	FDP 9/2019 (Objections)	<b>09-12-2020</b>	Kalavathi <b>Vs</b> Anusuya	Shashidhara G
35	O.S. 135/2020 (Written statement and objection) IA/1/2020	<b>09-12-2020</b>	Hanumantharayappa Alias Hanumantharaya <b>Vs</b> The Chief Executive Officer	N A Chakravantly
36	O.S. 322/2020 (Written statement and objection)	<b>09-12-2020</b>	R Jayaramu <b>Vs</b> G R Ramahanuamaiah	T H Lokesh
37	EX 44/2020 (NOTICE)	<b>09-12-2020</b>	T S Rajanna <b>Vs</b> Kempahanuamaiah	Ranganathreddy H V
38	FDP 20/2020 (NOTICE)	<b>09-12-2020</b>	C R Gangaraju <b>Vs</b> Puttagamma	G K Ranganatha
39	O.S. 204/2020 (summons to defendent) IA/1/2020 IA/2/2020	<b>10-12-2020</b>	Dr L D Sreenivasa <b>Vs</b> Wasim Pasha	N Basavaraj

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 03-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 100/2000 (EVIDENCE)		G.Shanthamma <b>Vs</b> T.L.narasimhaswamy	K S G
2	O.S. 185/2006 (Objections)		Yashodamma <b>Vs</b> Puttaveeramma	SMS
3	O.S. 712/2008 (EVIDENCE)		Pushpalatha <b>Vs</b> G.N. Lakshminarayana @ Gundappa	S. Vishwanatha
4	O.S. 902/2009 (EVIDENCE)		Mutharayappa <b>Vs</b> Madhudaiah	
5	O.S. 44/2011 (HEARING)		Lakshminarasaiah <b>Vs</b> Jayamma	H.S.B.R
6	O.S. 399/2011 (cross of pw)		Padma <b>Vs</b> Sarojamma	P K M
7	O.S. 464/2011 (HEARING) IA/1/2011		AKKAMMA <b>Vs</b> Lakshamma	R. THIPPESWAMY KSJ
8	O.S. 1409/2011 (HEARING)		Mudalagiriappa @ Muddappa <b>Vs</b> Lalithamma	E H
9	O.S. 229/2012 (HEARING) IA/1/2012		Thimmaiah <b>Vs</b> Kempaboraiah	
10	O.S. 7/2013 (Objections)		Uma <b>Vs</b> Rudraiah	D.A.Rajesh Guptha
11	O.S. 124/2013 (Objections) IA/1/2013		Rudraiah. T.R. <b>Vs</b> Basavaraju	G.B. Ravi Shankar
12	O.S. 274/2013 (Objections) IA/1/2013 IA/2/2013		Manjula <b>Vs</b> Shamshad Begum	R.P. Prakash
13	O.S. 307/2013 (HEARING) IA/1/2013		Shivanandaiah <b>Vs</b> Shivanna	N.H. Srinivasamurthy
14	O.S. 341/2013 (cross of pw) IA/1/2013		H. Shivaprakash <b>Vs</b> MS. Megha Food Park Karnataka Integrated Food park Ltd.,	T.R. Ramesh Babu

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**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 03-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 1170/2013 (STEPS)		Maruthy <b>Vs</b> Prasad	MSH  CK
<b>Cases listed below are adjourned due to Covid 19</b>				
16	O.S. 75/2014 (summons to defendent) IA/1/2014	<b>09-12-2020</b>	Sharadamma <b>Vs</b> Manjunath	E.Hanumantharayappa
17	O.S. 15/2015 (EVIDENCE) IA/1/2015	<b>09-12-2020</b>	Gangalakshamma <b>Vs</b> Ramakrishnaiah	L.Narasimhamurthy
18	O.S. 689/2015 (HEARING) IA/1/2015	<b>09-12-2020</b>	Girisha <b>Vs</b> Appanna Gowda	C.Krishnaiah
19	O.S. 42/2016 (FOR PLEA) IA/1/2016	<b>09-12-2020</b>	Ramesh <b>Vs</b> Ganganna alias Gangappa	Obalesh
20	O.S. 126/2016 (EVIDENCE) IA/1/2016	<b>09-12-2020</b>	Shankuntala Manikya.S. <b>Vs</b> sumathi sharada	G.H.S.
21	O.S. 410/2016 (EVIDENCE) IA/2/2016 IA/3/2016 IA/1/2016	<b>09-12-2020</b>	Uttamaiah <b>Vs</b> Lakshmana	V.R. Venkateshappa
22	O.S. 606/2016 (STEPS) IA/1/2016	<b>09-12-2020</b>	Bhadrakalamma <b>Vs</b> Jayamma	Thimmaiah.M
23	O.S. 8/2017 (EVIDENCE) IA/1/2017	<b>09-12-2020</b>	Jayalakshmi.B. <b>Vs</b> Basavaiah	T.R.Ramesh Babu
24	O.S. 86/2020 (HEARING) IA/1/2020	<b>09-12-2020</b>	Shivamurthy <b>Vs</b> Meena. G	Thimmaiah. M
25	O.S. 308/2020 (HEARING) IA/1/2020 IA/2/2020	<b>09-12-2020</b>	T S Khaleemulla <b>Vs</b> G R S Ravishankar	Ramesh
26	O.S. 508/2020 (summons to defendent)	<b>09-12-2020</b>	Smt Prita Mariam Pappachew chief Manager Canara Bank <b>Vs</b> Nadeem Ahamed	Mohamed Afroze Ahamed
27	O.S. 509/2020 (summons to defendent)	<b>09-12-2020</b>	Smt Prita Mariam Pappachew Chief Manager Canara Bank <b>Vs</b> Rizwan Pasha T N	Mohamed Afroze Ahamed
28	O.S. 510/2020 (summons to defendent)	<b>09-12-2020</b>	Smt Prita Mariam Pappachew Chief Manager Canara Bank <b>Vs</b> Jayashilan	Mohamed Afroze Ahamed

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 03-11-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 511/2020 (summons to defendent)	<b>09-12-2020</b>	Smt Prita Mariam Pappachew Chief Manager Canara Bank <b>Vs</b> Shamimunnisa	Mohamed Afroze Ahamed
30	O.S. 580/2020 (Objections) IA/1/2020 IA/2/2020	<b>09-12-2020</b>	Nazrulla <b>Vs</b> Babajan Alias Nadir	Ramesh
31	O.S. 607/2020 (SUMMONS) IA/1/2020	<b>09-12-2020</b>	Siddamma <b>Vs</b> Venkatalakshamma	Raghavendra R